It can be seen from the above table that the average market clearing prices of electricity traded through power exchanges have decreased significantly over the last three years.

However, there were certain instances when spot market power prices have reached up to the level of ₹ 9 to ₹ 11 per kWh in some 15 minutes time block during some of the days during the month of September'17-November'17. Monthly average Market Clearing Prices (MCP) in the Indian power exchange during these months were ₹ 4.09/Kwh (September'17), ₹ 4.08/Kwh (October' 17) and ₹ 3.55/ Kwh (November' 17).

(c) and (d) The production from wind and hydropower plants during the Financial Years (FY) 2014-15, 2015-16 and 2016-17 are given below:

Power	2014-15	2015-16	2016-17
Wind (In MU)	33768.30	33029.39	46004.34
Hydro (in MU)	129244	121377	122378
Total Renewable	61785	65781	81548

It can be observed from the above data that the wind and hydro generation had decreased during the FY 2015-16 but increased during the FY 2016-17. The overall generation from renewable sources have consistently increased during the FY 2015-16 and 2016-17.

(e) The share of electricity traded through power exchanges is only about 3% of the total electricity being consumed in the country. Hence the impact of any short term fluctuations, during 2 to 3 time blocks of 15 minutes each out of a total of 96 time blocks in a day, in electricity prices in the power exchange would have insignificant effect to the consumers. Through appropriate Regulations, Central Electricity Regulatory Commission ensures fair, neutral, efficient and robust functioning of power exchanges in India.

Electricity generated from Pancheshwar Dam in Uttarakhand

†1276. SHRI MAHENDRA SINGH MAHRA: Will the Minister of POWER be pleased to state:

†Original notice of the question was received in Hindi.

(a) the total electricity, in megawatts, to be generated from Pancheshwar Dam;

(b) whether the State is provided a royalty for tapping the State resources at National level;

(c) if so, the details of the electricity, in megawatts, and royalty earmarked for the Uttarakhand State from the Pancheshwar Dam to be constructed there; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) The total power generation expected from Pancheshwar Multi Purpose Project is 5040 MW.

(b) to (d) As per the extant Government of India Hydro Power Policy, the home State (*i.e.* the State where the project is located) is entitled for 13% of free power (12% for host Government and 1% for contribution towards Local Area Development Fund) from the total power generation from the project. Details including the electricity in Megawatts are clarified in Detailed Project Report (DPR) of any Project. However, Pancheshwar being bi-national Project, its DPR is not finalised.

Assistance to TANGEDCO

1277. DR. V. MAITREYAN: Will the Minister of POWER be pleased to state:

(a) whether Government has provided adequate funds for Government of Tamil Nadu to mitigate and tide over the problems of Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and Tamil Nadu Electricity Board;

(b) if so, the details thereof and the amount released in the last two years out of the total grants;

(c) whether Government has taken any decision or plans to increase the power allocation to Tamil Nadu;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by Government to support Tamil Nadu for increasing power production and for the power projects in Cheyyur and Udankudi in Tamil Nadu?